

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Su-Kam Power Systems Limited Date of Commencement of Liquidation: 03-04-2019; List of Stakeholders as on Date: 19-11-2020; Name of IP: Mr. Raj Kumar Ralhan; Last 5 digit of registration number: 11614

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				296767150.13				NA
2	Liquidation costs incurred till date				15373474.00				NA
3	Secured financial creditors	11	3774991781.15	11	3761948085.15		13043696.00		<a href="#">Annexure 3</a>
4	Unsecured financial creditors	3	366670119.17	2	314964449.61		51705669.56		<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	872	319165927.58	785	79817428.86		197639951.25		<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	16	5728266745.00	16	5692434587.00		28690943.00		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	926	1054046539.29	780	497322513.65		456279381.85		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	173	28290657.00	162	28641910.00		5448747.00		<a href="#">Annexure 9</a>
Total		2001	11271431769.1900 02	1756	10687269598.4	0	752808388.66000 01	0	